## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 238/15	TP 32/17	Hearing	433€/ 433 (f)	Shan Traders Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

Jel Oprolier Cardelie

Amushe Vaushini M. C.

JSM (aev Paulners. Aggondent
M.c. frushini

No representation for petitioner. Counsel for petitioner again requested some time to comply the objections.

Counsel for petitioner is directed to serve a copy of petition on the counsel for respondent appearing for Falcon Tyres.

List it on 28.08.2017.

MEMBER (J)

MEMBER (T)